

GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO - 139
ANSWERED ON – 21/07/2025

NATIONAL e-VIDHAN APPLICATION

139. Smt. Kiran Choudhry:

Shri Mokariya Rambhai:

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- (a)** the technological features which are integrated into National e-Vidhan Application (NeVA) to enhance linguistic inclusivity across different State Legislative Assemblies;
- (b)** the total budget approved by the Public Investment Board for the NeVA project, and the funding model adopted for its implementation;
- (c)** how many State and Union Territory Legislatures have signed MoUs for the adoption of NeVA;
- (d)** the number of States and UTs which have fully transitioned to digital legislatures as of June 2025?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND
BROADCASTING; AND MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS
(DR. L. MURUGAN)

- (a) Following technological features have been integrated into the National e-Vidhan Application (NeVA) to enhance linguistic inclusivity across different State Legislative Assemblies :-

- Text-to-Text Machine Translation through Bhashini has been integrated to translate the NeVA public portals (homepage and State Assembly portals) into the 22 scheduled regional languages and English, thereby, ensuring linguistic inclusivity.
- A Unicode based encoding architecture is employed for all content input, storage and retrieval ensuring interoperability within the Content Management System (CMS) of the application and enabling multilingual access.

(b) PIB has approved the NeVA project with a total cost outlay of Rs 673.94 crore. The project follows a Centrally Sponsored Scheme (CSS) funding pattern as under :-

- For North Eastern and Hilly States funding will be in the ratio of 90:10.
- For Union Territories having Legislatures funding will be 100% by the Centre.
- For all other States funding will be in the ratio of 60:40

(c) A total of 28 State / UT legislatures have signed Memorandum of Understanding (MoUs) for the adoption of NeVA.

(d) As of June 2025, 19 State / UT legislatures have successfully transitioned to fully digital legislatures through the NeVA platform.
